

special steel, including high speed steel.

**Issuing of Sanads of Permanent Allotment of Acquired Evacuee Property in Village Punjab Khore, Delhi**

4447. SHRI DALIP SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether 40 displaced persons from West Pakistan were allotted 10 acres each of agricultural land in 1949 in village Punjab Khore (Delhi) in compensation of the property left behind in Pakistan;

(b) if so, whether the cost of above land exceeding the claims of above persons has since been deposited by all of them and adjustment made in their approved claims;

(c) whether the sanads of permanent allotment have been issued to the above allottees; if not, the reasons therefor; and

(d) whether 700 bighas of land out of the land allotted to above allottees has been re-allotted to one individual; and if so, the reasons therefor when the displaced allottees had been cultivating the land since 1949?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir, but the total area was only 766 bighas and it was allotted among 39 displaced persons.

(b) Yes, Sir.

(c) No, Sir, since the matter is still under consideration.

(d) No, Sir.

**Delegations of Mining Engineers, Visit Abroad**

4448. SHRI R. N. SHARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of delegations of Mining Engineers, the name of the country visited, expenditure incurred

on Government and Non-Government Account during the last three years; and

(b) whether the Mining Industry derived any benefit, if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). The information is being collected and will be laid on the Table of the House.

**Banning of Peter Sagar's Book "Moscow's Hand in India"**

4449. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Peter Sagar's book "Moscow's Hand in India" has been banned;

(b) whether this book was in circulation for about 5 years in India; and

(c) if so, the reasons for delayed banning of the book?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) There is no general ban on the book. However, the export and import of the book has been banned under the Customs Act, 1962.

(c) Government had been keeping the matter under review for some time. Since it was felt that the contents of the book were likely to prejudicially affect friendly relations with the USSR, action was eventually taken as mentioned above to prohibit its import or export.

**CORRECTION OF ANSWER TO US Q. NO. 4378 DATED 1-9-72 RE. DE-REQUISITIONING OF LAND OF VILLAGE NANGAL RAYA NEW DELHI**

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): In Unstarred Question No. 4378 which was put down for answer on the 1st September 1972, Shrimati Savitri Shyam had